

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **10.01.2025** (FRIDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 08/2025 For Stay IA No. 50/2025 For Exemption IA No. 51/2025 For Condone Delay IA No. 52/2025	SEW LSY Highways Ltd Vs Punjab National Bank	Ms. Kopal Sharraf	
2.	Comp App (AT) (CH) (Ins) No. 09/2025 For Exemption IA No. 53/2025 For Stay IA No. 54/2025 For Condone Delay IA No. 55/2025	SEW LSY Highways Ltd. Vs National Asset Reconstruction Company Ltd.	Ms. Kopal Sharraf	Mr. VV Sivakumar For Caveator
3.	Comp App (AT) (CH) (Ins) No. 472/2024 For Stay IA No. 1297/2024 For Exemption IA No. 1298/2024	Comandur Parthasarathy Vs Suhasini Ashok B Erst. IRP & 4 Ors.	Ms. Kopal Sharraf	Ms. Suhasini Ashok For Caveator

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	IA No. 58/2025 (To adv. Hg.) in Comp App (AT) (CH) (Ins) No. 430/2024 For Stay IA No. 1175/2024	SV Ramasamy Guarantor of Swastik Spinners (India) Pvt Ltd Vs Mr. S Muthuraju Erst. Liquidator of Swastik Spinners (India) Pvt Ltd & 2 Ors.	Mr. P Prashanth	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 53/2024 IA No. 158/2024	State Bank of India Vs India Power Corporation Ltd.	Mr. Edward James	Ms. Deepika Murali
6.	IA No. 56/2025 (For Direction) in Comp App (AT) (CH) (Ins) No. 232/2024 For Direction IA No. 618, 623,919, 997, 1023, 1144, 1145, 1117 & 1118/2024	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr.	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin-R1 Ms. Anuradha Bisani R2/Liquidator

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) No. 20/2024 For Stay IA No. 351/2024	Galipoglu Hidromas India Manufacturing Pvt. Ltd. & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S. WITH	Ms. Vandana Raheja	Ms. Lily Francis
8.	Comp App (AT) (CH) No. 21/2024 For Stay IA No. 352/2024	Galipoglu Hidromas India Manufacturing Pvt. Ltd. & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S	Ms. Vandana Raheja	Ms. Lily Francis
9.	Comp App (AT) (CH) (Ins) No. 51/2024 For Stay IA No. 151/2024 For Exemption IA No. 150/2024	Navalmaruk Services India Pvt. Ltd. Vs Ritesh Prakash Adatiya, RP of Navalmar Shipping (India) Pvt. Ltd. & 2 Ors. WITH	Mr. Salim A Inamdar	Mr. Abhijit Atur R1 Ms. Amrita Jain R2, R3
10.	TA (AT) No. 1/2024 (CA (AT) (Ins) No. 194/2024 For Stay IA No. 646/2024 For Exemption IA No. 647 & 648/2024)	Navalmaruk Services India Pvt. Ltd. & Anr. Vs Joseph Jayananda, Suspended Director of Navalmar Shipping (India) Pvt. Ltd. & 3 Ors. WITH	Mr. Salim A Inamdar	Ms. Amrita Jain R1 & R2

11.	Comp App (AT) (CH) (Ins) No. 88/2024 For Stay IA No. 247/2024 For Exemption IA No. 249/2024	Ritesh Prakash Adatiya, RP of Navalmar Shipping (India) Pvt. Ltd. Vs Navalmaruk Services India Pvt. Ltd. & 2 Ors	Mr. Abhijit Atur	Mr. Salim A Inamdar R1 Ms. Amrita Jain R3
12.	Comp App (AT) (CH) No. 57/2024 For Stay IA No. 826/2024	Indira Devi Vs NRI Power & Infra Corporation Pvt. Ltd. & 8 Ors.	Mr. Rohan Aloor	Mr.Y Suryanarayana- R2
13.	Comp App (AT) (CH) No. 63/2024 For Stay IA No. 884/2024 For Exemption IA No. 885/2024	Kodidala Pedda Venkata Subbaiah Vs Koneru Gandhi & 7 Ors.	Mr. TK Bhaskar	Mr.Y Suryanarayana- R1
14.	Comp App (AT) (CH) (Ins) No. 143/2024 For Stay IA No. 385/2024	Rajesh Bhatia Vs Canara Bank Asset Recovery Managment Branch & Anr. WITH	Mr. PS Suman	Mr. MS Viswanathan R1 Ms. R Krithajnya - R2
15.	Comp App (AT) (CH) (Ins) No. 150/2024 For Stay IA No. 399/2024	Ashwani Kumar Bhatiya Vs Canara Bank Asset Recovery Managment Branch & Anr.	Mr. PS Suman	Mr. MS Viswanathan R1 Ms. R Krithajnya - R2
16.	Comp App (AT) (CH) (Ins) No. 169/2024 For Stay IA No. 450/2024	Bank of Baroda & 2 Ors. Vs Dr. KC Ramaswami & 2 Ors.	Mr. G Kalyan Jhabakh	Ms. V Rajeswari- R1 Ms. PR Vandana- R2
17.	Comp App (AT) (CH) (Ins) No. 210/2024	DN Pratap Chowdary, Suspended Director of Naolin Infrastructure Pvt. Ltd. Vs Pankaj Bhattad & 2 Ors.	Mr. Yogesh Jagia	Ms. Kopal Sharraf R2
18.	Comp App (AT) (CH) (Ins) No. 335/2024	Jain Irrigation Systems Ltd Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr	Mr. BSV Prakash Kumar	Mr. B Dhanaraj- R1
19.	Comp App (AT) (CH) (Ins) No. 336/2024 For Stay IA No. 914/2024	Nakshatra Feeds India Pvt. Ltd. Rep by its Authorised Rep Gopi Reddy Vs Dantu Indu Sekhar, RP, Nexus Feeds Ltd.	Mr. Avinash Krishnan Ravi	Ms. Mumaneni Vazra Laxmi

20.	Comp App (AT) (CH) (Ins) No. 403/2024 For Stay IA No. 1098/2024 For Exemption IA No. 1099/2024	Rocksand Minerals Pvt. Ltd. Vs J. Karthiga (Resolution Professional of GK Steel and Allied Industries Ltd.) & 7 Ors. WITH	Mr. SM Vivekanandh	Mr. Ravi Rajagopalan- R6 R7 Mr. ML Ganesh- R8
21.	Comp App (AT) (CH) (Ins) No. 404/2024 For Exemption IA No. 1100/2024 For Stay IA No. 1101/2024	Rocksand Minerals Pvt. Ltd. Vs International Asset Reconstruction Co Pvt. Ltd (IARCL) & 2 Ors.	Mr. SM Vivekanandh	Mr. Ravi Rajagopalan- R1 R2 Mr. ML Ganesh- R3
22.	Comp App (AT) (CH) (Ins) No. 419/2024 For Stay IA No. 1141/2024	Dr. KC Ramaswami Vs GV Ravikumar, RP of Vangal Amman Health Service Ltd. & Anr.	Ms. V Rajeswari	Ms. PR Vandana

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	Comp App (AT) (CH) No.30/2021 For Urgent Hearing IA No. 345/2021 For Stay IA No. 346/2021	Thirumalai Thirumal Nidhi Ltd Vs S. Hemalatha	Mr. OLV Ganesan	Mr. M Sushant
24.	Comp App (AT) (CH) (Ins) No.34/2022 For Stay IA No. 66/2022	Merin Jose Vs State Bank of India	Mr. B Ramana Kumar	Mr. Vinod PV
25.	Comp App (AT) (CH) No. 38/2022 For Stay IA No. 422/2022 For Exemption IA No. 423/2022	Mangala Yuvaraj Nakade Vs Shree Basveshwara Agro Foods Processing Ltd & 4 Ors	Mr. VM Kannan	
26.	Comp App (AT) (CH) No.102/2022 For Stay IA No. 857/2022 For Stay IA No. 998/2023	Vijaygopal M & 3 Ors Vs BRD Securities Ltd. & 24 Ors. WITH	Mr. Srikanth Mohan	Mr. CV Shailandhran R2, R4, R7, R8 Mr. Cibi Vishnu-R9- R12 Ms. Sreepriya Kalarikkal, PCS R14, R24
27.	Comp App (AT) No. 103/2022 For Stay IA No. 859/2022 & 997/2023	Vijaygopal M & 3 Ors Vs BRD Finance Ltd. & 22 Ors. WITH	Mr. Srikanth Mohan	Mr. CV Shailandhran R2- R5, R8, Mr. Cibi Vishnu-R6
28.	Comp App (AT) No. 104/2022 For Stay IA No. 861/2022 & 996/2023	Vijaygopal M & 3 Ors Vs BRD Motors Ltd. & 25 Ors.	Mr. Srikanth Mohan	Mr. CV Shailandhran R2, R4, R19, R20 Mr. Cibi Vishnu-R5

29.	Comp App (AT) (CH) No.113/2022 To dispense with IA No.1032/2022 For Stay IA No. 1033 & 1034/2022	Anraj Bhandari Vs Stove Kraft Private Limited & 4 Ors.	Mr. R Subramaniam Raja	Mr. Saji P John-R1 R2 Mr. Anant Merathia R4 Mr. S Aravindhnan R5
30.	Comp App (AT) (CH) (Ins) No.283/2022	State Bank of India Rep by Asst. General Manager, Stressed Asset Management Branch, Chennai Vs Nathella Sampath Chetty & Co	Mr. Chandrasekaran	
31.	Comp App (AT) (CH) (Ins) No. 388/2024 For Stay IA No. 1058/2024 For Exemption IA No. 1060/2024	Indian Bank Stressed Assets Management Branch Vs Saurabh Kumar Tikmani (RP, Lanco Amarkantak Power Ltd.) & 2 Ors. WITH	Mr. Pranava Charan	
32.	Comp App (AT) (CH) (Ins) No. 392/2024 For Stay IA No. 1067/2024	Indian Bank Stressed Assets Management Branch Vs Saurabh Kumar Tikmani, RP, Lanco Amarkantak Power Ltd.	Mr. Pranava Charan	

01.55 PM

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Naresh Salecha, Member (Technical)**

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Review App No. 01/2023 in Comp App (AT) (CH) (Ins) No. 361/2022 IA No.827, 828/2022 For Amendment IA No. 77 & 139/2024	Wind Construction Ltd Vs Ebenezar Inbaraj WITH	Ms. Abitha Banu	Mr. B Thilak Narayan
2.	IA No. 15 & 16/2025 (For Amendment) in Review App No. 02/2023 in Comp App (AT) (CH) (Ins) No. 360/2022 IA No. 825, 826/2022 For Amendment IA No. 78 & 140/2024	Wind Construction Ltd Vs Ebenezar Inbaraj	Ms. Abitha Banu	Mr. B Thilak Narayan

02.00 PM

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 136/2023 For Stay IA No. 459/2023 For Exemption IA No. 457/2023 To Adv. Hg. IA No. 1036/2024	Uma Maheswari Suspended Director and Shareholder of Sharon Solutions Limited Vs UCO Bank & Anr.	Mr. Pawan Jhabakh	Mr. T Ravichandran R1 Mr. Ramakrishnan Sadasivan- R2/RP
2.	Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No. 551/2024	L Madhusudhan Rao Vs State Bank of India Stressed Assets Management Branch WITH	Mr.Sriram Venkatavaradan	Mr. Pranava Charan
3.	Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No.553/2024	L Ramalakshamma Vs State Bank of India Stressed Assets Management Branch	Mr.Sriram Venkatavaradan	Mr. Pranava Charan

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID: vcnclatchennai5@gmail.com**

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in